

पूँजी अथवा दोनों के लिए एक समेकित सावधिक ऋण के रूप में मंजूर किया जाना चाहिए। जिसके वापस/अदा करने की अवधि 7 से 10 वर्ष अथवा अधिक हो।

2. साधारणतः इस वर्ग के लिए मार्जिन पर जोर दिया जाना चाहिए।

3. समेकित सावधिक ऋण के बारे में पिछड़े हुए जिलों में 9% प्रतिशत की दर से और दूसरे इलाकों में 11 प्रतिशत की दर से व्याज लिया जायेगा।

4. अति लघु (टाइनी) क्षेत्र को दिये जाने वाले सावधिक ऋणों पर व्याज की दर 11 प्रतिशत होगी। 25,000/- रु० और 1 लाख रुपये के बीच के कार्यकारी पूँजी विषयक ऋण सीमाओं पर बैंक 12% प्रतिशत प्रतिवर्ष की दर से व्याज वसूल कर सकते हैं।

5. 1 लाख रुपये तक से सभी प्रस्ताव 30 दिन की अवधि के भीतर निपटा दिये जाने चाहियें। इसके अलावा बैंकों को सलाह दी गई है कि 25,000/- रुपये तक के ऋण आवेदन किसी उच्चतर प्राधिकारी को भेजे बगैर मंजूर कर दिये जाने चाहियें और बैंकिंग प्रणाली में जिला स्तर पर ही शक्तियों के समुचित प्रत्योजन को सुनिश्चित करने के लिए आवश्यक प्रशासकीय तंत्र स्थापित किया जाना चाहिए।

[THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): (a) and (to) Recently, Reserve Bank of India has issued guidelines to the banks in regard to bank credit to artisans, village and cottage industries and small scale industries. The salient features of these guidelines are set out in the statement. While R. B. I. has issued guidelines to commercial banks which have been given adequate publicity in newspapers etc. banks are also expected to familiarise their clientele with the relevant instructions,

t[] English" translation.

Statement

Salient features of the guidelines ed by R.B.I. on 12th December, 1978 in regard to bank credit to artisans, village and cottage industries and small scale industries

1. Credit upto Rs. 25,000/- to this sub-sector should be sanctioned as a composite term loans for equipment finance and working capital or for both with repayment period of 7 to 10 years or more,

2. Ordinarily, there should be no insistence of margin for this category.

3. Maximum rate of interest of 9 per cent in backward districts and 11 per cent in other areas will be charged in respect of composite term loan.

4. Term loans to tiny sector will carry an interest rate of 11 per cent. For working capital credit limits between Rs. 25,000/- and 1 lakh, banks may charge interest at the rate of 12% per cent p.m.

5. All proposals upto Rs. 1 lakh should be disposed of within a period of 30 days. Besides, banks have been advised that loan applications upto Rs. 25,000/- should be sanctioned without reference to any higher authority and necessary administrative machinery should be created so as to ensure adequate delegation of powers-in the banking system at the district level itself.]

Strengthening of Indian Airlines and Air India fleet of Aircrafts

1034. SHRI MULKA GOVINDA REDDY: SHRI SHRIKANT VERMA:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) -whether Government propose to strengthen the fleet of Aircraft for Indian Airlines and Air India during the next three years;

(b) if so, the number of aircraft to be acquired for Indian Airlines and Air India; and

(c) the name of the country from where these aircrafts are proposed to be purchased and the estimated cost of each Aircraft?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) Yes, Sir.

(b) and (c) Air-India have placed orders with the Boeing Company, USA, for purchase of one B-747 aircraft in replacement of the one lost in accident on 1-1.78 at an estimated cost of Rs. 41.77 crores. In addition Air-India have placed orders with the Boeing Company for purchase of three B-747 aircrafts at a total estimated project cost of Rs. 148.44 crores in foreign exchange and R3. 10.50 crores in Indian currency.

Indian Airlines have placed an order for purchase of one A300B2 Airbus air. craft at a project cost not exceeding Rs. 35.72 crores. Government approval has also been given for the purchase of one B-737 aircraft by Indian Airlines from M|s. Boeing Company, USA, at a cost not exceeding Rs. 10.00 crores in replacement of the one lost in accident in December, 1978. Besides,, Indian Airlines have submitted a proposal for purchase of two more Airbus aircraft from M|s. Airbus Industries, France and 6 Boe-ing-737 aircrafts from Boeing Company USA, which is presently under consideration of the Government.

t [Co-operative movement in the country

1035. SHRI BAPURAOJI MAROTRAOJI DESHMUKH: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND

देश में सहकारी आन्दोलन

1035. श्री बापु राज्जी मारुत्रावजी देशमुख: क्या वाणिज्य तथा नागरिक पूर्ति और सहकारिता मंत्री यह बताने की कृपा करेंगे कि देश में सहकारी आन्दोलन को सशक्त बनाने के लिए सरकार ने क्या प्रयास किये हैं ?

COOPERATION be pleased to state what steps have been taken by Government to strengthen the cooperative movement in the country?]

t[] English translation.

वाणिज्य तथा नागरिक पूर्ति और सहकारिता मंत्रालय में राज्य मंत्री (श्री कृष्ण कुमार गोयल) : एक विवरण सभा पटल पर रखा जाता है [देखिये परिशिष्ट-C VIII अनुपत्र संख्या 72]

t[THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL): A statement is laid on the Table of the House. [See Appendix CVTIL Annexure No. 7.]

Export of items of mass consumption

1036. SHRI AMARPROSAD CHAKRABORTY: SHRI KISHAN LAL SHARMA:

Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether it is a fact that Government have recently decided to export certain items of mass consumption; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL): (a) Government's consistent policy regarding exports of essential mass consumption items has been to regulate the exports in the light of the supply,, demand and price position and other relevant factors,, so as to minimise the social cost of the exports. Accordingly, on the basis of assessment of the relevant factors, export of different items of mass consumption have been permitted by Government during the year.

(b) The main items of mass consumption, exports of which have been allowed by Government during 1978-79, and the volume of exports (where available) are as follows: